

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

MA, OA/TA/MP. No. 615 /1993 (in OA No. 674 /93)
 A/1 Indica. Sc/St Rly. Emp. Versus U.O. 9 & ors.
 Asso. & Amr.

Date of Order	Orders
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This is an M.P. (in OA No. 674 /93) for permission to file joint application in OA. It is in order.

SO. (5) *[Signature]* 1/12

8
1/12

Route

1-12-93.

Mr R.N. Mathur - Counsel for the applicant

Register & Put up in Court for admission on 3-12-93 a/w OA-93

[Signature]
 REGISTRAR
 C.A.T., JAIPUR

3/12/93
Mr. R.N. Mathur - Counsel for applicant.

M-P is allowed.

Copy sent to the app. and put up in OA (M. Bhai) on 28/12/94

[Signature]
 (O. P. Sharma)
 Administrative Member

[Signature]
 (D.L. Mehta)
 Vice-Chairman

21/12/94